Suppl. Cause List No. 2 Sr. No. 02

HIGH COURT OF JAMMU AND KASHMIR

AT JAMMU (Through Virtual Mode)

Bail App No. 211/2019

Avinash Kumar

...Applicant

Through:-Mr. Jasbir Singh Jasrotia, Advocate

v/s

Union Territory of J&K

...Non-applicant

Through :- Mr. Amit Gupta, AAG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

<u>ORDER</u>

List for further consideration on 01.06.2020.

JIGH

AMMU & Y

(PUNEET GUPTA) JUDGE

Jammu 28.05.2020 Pawan Chopra